

**COUNCIL OF THE GOVERNOR GENERAL
OF INDIA**

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1868

*Abstract of the Proceedings of the Council of the Governor General of India,
assembled for the purpose of making Laws and Regulations under the
provisions of the Act of Parliament, 24 and 25 Vic., Cap. 67.*

The Council met at Simla on Wednesday, the 24th June 1868.

PRESENT :

His Excellency the Viceroy and Governor General of India, *presiding*.

His Excellency the Commander-in-Chief, G.C.S.I., K.C.B.

The Hon'ble G. N. Taylor.

The Hon'ble Major General Sir H. M. Durand, C.B., K.C.S.I.

The Hon'ble John Strachey.

The Hon'ble Sir Richard Temple, K.C.S.I.

The Hon'ble F. R. Cockerell.

The Hon'ble MR. STRACHEY presented the further Report of the Select Committee on the Bill to consolidate and amend the law relating to rent in Oudh.

The Council adjourned till the 1st July 1868.

WHITLEY STOKES,

Asst. Secy. to the Govt. of India,

Home Department (Legislative).

SIMLA,
The 24th June 1868. }